

**HIGH COURT OF MADHYA PRADESH, JABALPUR**

**ORDER**

No. 944 /Confdl. /2015  
II-15-36/99

Dated 08 October, 2015

The Madhya Pradesh State Judicial Academy, High Court of M.P., Jabalpur is conducting two days' **Workshop on – Labour Laws** for the Presiding Officers of the Labour Judiciary on **31.10.2015 & 01.11.2015** in the Academy. Officers whose names and postings figure in the endorsement are directed to attend the aforesaid Workshop.

**Conditions for the Workshop:**

1. Barring exceptional circumstances, the participants nominated for the Workshop shall not pray for adjustment.
2. The participants are directed to arrange their Board Diaries in such a manner that no case is listed on the dates on which they are directed to attend this Workshop. If cases have already been fixed for the same dates, summons should not be issued. However, if summons have already been issued, the parties should be informed about the change in dates.
3. The participants shall report by 9.30 a.m. on 31.10.2015 in the Lecture Room of Madhya Pradesh State Judicial Academy Building, Jabalpur.
4. The participants shall come soberly dressed during the entire duration of the Workshop.
5. T.A. & D.A. of the participants is reimbursable only as per Government Rules.
6. The Academy shall endeavour to make best possible arrangements for reception, lodging and boarding of the participants in the Guest House of the Academy.

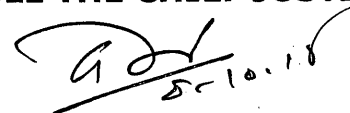
The participants arriving a day earlier or at hours other than those mentioned above or by a different mode of conveyance, may inform the Academy to **Shri Pramod Kumar Chaturvedi, A.G. I on Mobile No. 08878747939 or to Shri Pramod Kushwaha, Care Taker on Mobile No. 09713717147 or to Shri Gyan Prakash Tekam, A.G. III on Mobile No. 09685346957** at least a day in advance, so that proper arrangement for their reception may be made. It may however be noted that it may not be possible for the Academy to make arrangement for carriage of participants' luggage to the parked vehicles. The judicial officers included in the Workshop will be provided with a vehicle at the Main Entrance of Railway Station (Platform No. 1 only) according to their programme.

7. The Guest House of the Academy is located on the second and third floors of the MPSJA building. At present the lift is not functional. The participants are,

with prior intimation to the Academy, free to stay at the accommodation of their choice. In such a case the participants shall be entitled to T.A. & D.A. as per rules. However, it would not be possible for the Academy to make arrangements for pick up from and drop back to such place.

8. The accommodation in the Guest House of the Academy shall be available to the participants a day prior to the commencement of the Workshop and upto 10.00 a.m. on the succeeding day of the end of Workshop.
9. The participants shall be provided with tea, breakfast, lunch and dinner during the period of stay for the Workshop, free of charge.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE**



**(VED PRAKASH)  
REGISTRAR GENERAL**

Endt. No. 945 /Confdl. /2015  
II-15-36/99

Dated 08 October, 2015

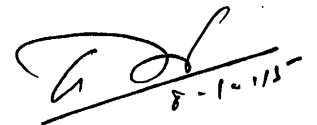
Copy forwarded to:-

1. The Deputy Controller, Govt. Central Press, Arera Hills, Habibganj, Bhopal-6 for publication in the next issue of the M.P. Gazette,
2. The Principal Secretary, Govt. M.P. Law & Legislative Affairs Department, 1st Floor, Vindhyachal Bhawan, Bhopal, Pin 462 006, for information.
3. The Accountant General, (I), M.P. Gazetted Audit Department, Gwalior, for information.
4. The Accountant General, (II), Gwalior, for information.
5.
  1. Shri V.K. Koshti, Member Judge, Industrial Court, Gwalior
  2. Shri Praveen Kumar Trivedi, Member Judge, Industrial Court, Indore
  3. Smt. Kiran Bala Pathak, Member Judge, Industrial Court, Rewa
  4. Shri Raj Kumar Verma, Additional Presiding Officer, Labour Court, Indore
  5. Shri Sudhir Mishra, Presiding Officer, Labour Court, Bhopal
  6. Shri Nishar Ahmed, Presiding Officer, Labour Court, Hoshangabad
  7. Shri Mahesh Kumar Chouhan, Presiding Officer, Labour Court, Mandsaur
  8. Shri Anand Kumar Sehlam, Presiding Officer, Labour Court, Chhindwara
  9. Shri Ravikant Swarnakar, Presiding Officer, Labour Court, Khandwa
  10. Shri Sachin Kumar Vijaywargiya, Presiding Officer, Labour Court, Dewas
  11. Shri Saheb Rao Chare, Presiding Officer, Labour Court, Satna
  12. Shri Vijay Kumar Bohre, Presiding Officer, Labour Court, Sagar
  13. Shri Kuber Chand Yadav, Presiding Officer, Labour Court, Sidhi
  14. Smt. Kalpana Gond, Presiding Officer No. 1, Labour Court, Gwalior
  15. Shri Subir Kumar Yadav, Presiding Officer, Labour Court, Ujjain
  16. Shri Atma Ram Kheriya, Presiding Officer, Labour Court, Jabalpur
  17. Smt. Seema Shrivastava, Presiding Officer No. 2, Labour Court, Bhopal

18. Shri Sanjay Suryavanshi, Presiding Officer, Labour Court, Dhar
19. Shri Raj Kumar Sakhre, Presiding Officer, Labour Court, Rewa

**For information and compliance.** With a direction to the participants that they should compulsorily appear at M.P.S.J.A. building at Jabalpur on aforesaid date and time as mentioned in order.

6. The Registrar, M.P. Industrial Court, New Moti Bungalow, M.G. Road, Indore for information. You are requested to inform nominated Presiding Officers of the Industrial and Labour Courts to remain present at M.P.S.J.A. building at Jabalpur on the date and time given in the order, positively.
7. Registrar (I.T.), High Court of Madhya Pradesh, Jabalpur, for sending copy of order by e-mail to following Judicial Officers:-
  1. District Judge (Inspection), High Court Premises, Jabalpur/ District Judge (Inspection), J.E.-1, Judges Enclave, Residency Area, Indore-452001./ District Judge (Inspection), 28/B, Race-course Road, Opposite Maila Ground, Gwalior (M.P.), for information.
  2. Principal Registrar, High Court of M.P., Bench Indore, for information
  3. Principal Registrar, High Court of M.P., Bench at Gwalior, New High Court Building, City Centre, Gwalior, for information.
  4. Member Secretary, M.P. State Legal Services Authority, 574, South Civil Lines, Jabalpur, for information.
  5. Principal Registrar (Vigilance)/ (Judicial)/ (I.L.R. & Examination), High Court of M.P., Jabalpur, for information.
  6. Registrar (Exam & Labour Judiciary)/ (District Establishment)/ (VL.)/ (Judicial-II)/ (Judicial-I)/ District Judge (Inspection)/ Officer on Special Duty/ Registrar/Secretary, High Court Legal Service Committee/ (Administration), High Court of Madhya Pradesh, Jabalpur, for information.
  7. Director Incharge/O.S.D., Madhya Pradesh State Judicial Academy, First Floor, M.P.S.J.A. Building, Jabalpur for information.
8. Registrar (E.)/ Accounts Officer/ Budget Officer/ Joint Registrar (Protocol)/ Deputy Registrar (Judicial), High Court of Madhya Pradesh, Jabalpur, for information.
9. Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Madhya Pradesh, Jabalpur, for placing the same before Hon'ble the Chief Justice for kind information.
10. P.S. to Hon'ble Shri Justice \_\_\_\_\_, High Court of M.P., Jabalpur, for placing the same before His Lordship for kind information.
11. Deputy Registrar-cum-PS to Registrar General, High Court of Madhya Pradesh, Jabalpur, for information.
12. Section Officer, Pension/ Budget/ Assistant (Work)/ Complaint/ Pay Fixation (Gazetted)/ Advance/ Leave (Gazetted)/ Civil Checker/ Criminal Checker/ Principal System Analyst, Computer Section, High Court of M.P., Jabalpur, for information.

  
8-1-15

(VED PRAKASH)  
REGISTRAR GENERAL